

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03-12-2020 AT 10.30AM THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)  
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/106/2016  
NAME OF THE PETITIONER(S) : S.K.GANESAN & 4 OTHERS  
NAME OF THE RESPONDENT(S) : BIDAR RUBBER AND RECLAIMS PVT LTD & 8  
OTHERS  
UNDER SECTION : SEC 397/398 OF CA 1956

**ORDER**

Ld. Counsel Ms. S. Manjula Devi for the Applicant and Counsel for the  
Respondent are present.

List the matter on **28.01.2021** for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs